

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103

CA-(CAA)-69/230-232/ND/2024(1st Motion)

IN THE MATTER OF:

Manphul Trading and Finance Company Private Limited**Applicant**
and Ayodhya Finlease Limited

SECTION

U/s 230-232

Order delivered on 03.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Rishabh Govila, Proxy Counsel
For the Respondent :

ORDER

Proxy Counsel on behalf of the Petitioner is present and submitted that main Counsel is not available today and therefore, sought adjournment. In view of this, list the matter on **07.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)